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PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/567/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : ERODE CHEMICALS & SUPPLIERS
NAME OF THE RESPONDENT(S) : AMARAVATHI SRI VENKATESHA PAPER MILL LTD
UNDER SECTION : 433 (E) (F)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		----- REPRESENTATION BY WHOM	

① DEV ESHWAAR J
for Mr. Shivakumar &
Suresh

Counsel for petitioners J. R. J

2. N. A. S. Lakshmi for
A. C. M. A. Suresh

counsel for respondents N. A. S. Lakshmi

ORDER

Counsels for both the parties are present. Counsel for Corporate Debtor has submitted that his Senior Counsel is not available and prayed for time. At request, time is enlarged. The matter is posted for final submission. Put up on **08.09.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)
ghk

MEMBER (JUDICIAL)